

1	2	3
6.	हिमाचल प्रदेश	-
7.	जम्मू एवं कश्मीर	0.10
8.	कर्नाटक	0.10
9.	केरल	0.61
10.	मध्य प्रदेश	0.57
11.	महाराष्ट्र	1.11
12.	उड़ीसा	0.60
13.	पंजाब	10.90
14.	राजस्थान	3.48
15.	तमिलनाडु	0.18
16.	उत्तर प्रदेश	19.80
17.	पश्चिम बंगाल	21.80
18.	दिल्ली	0.01
कुल		85.26
		8.53 मि. हेक्टेयर

**International/Charters flights from
Bagdogra Airport**

3114. SHRIMATI CHANDRA KALA
PANDEY:
SHRI NILOTPAL BASU:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are considering allowing international flights/charters to land at the Bagdogra Airport in West Bengal;

(b) if so, whether Government also agree that the present restrictions for such landings were imposed in a security context, which no longer exists today;

(c) if so, a tentative time schedule for issuing a 'no objection' order on the same; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI N.V.N.
SOMU): (a) No, Sir.

(b) to (d) The security context does exist even today.

NCC units in Punjab

3115. SHRI IQBAL SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the details of units of National Cadet Corps functioning in the country at present, particularly in the State of Punjab;

(b) whether Government propose to open new units of NCC in the country during the year 1996-97;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI N.V. N.
SOMU): (a) A Statement is attached. (See below).

(b) to (d) There is no proposal to open new units of NCC in the country at present, since the existing units are sufficient to handle/administer the present cadet strength.

Statement

(a) Details of Units of National Cadet Corps in the Country

Sl. No.	Directorate	Army Units	Girls Units	Navy Units	Air Units	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh	36	07	07	07	57
2.	Bihar	35	05	01	02	43
3.	Delhi	08	06	02	02	13
4.	Gujarat, Diu & Daman and Dadar Nagar haveli	24	05	03	03	35
5.	Jammu & Kashmir	06	02	01	—	09

1	2	3	4	5	6	7
6.	Karnataka & Goa	36	04	06	06	52
7.	Kerala & Lakshadweep	26	06	05	01	38
8.	Madhya Pradesh	39	06	03	03	51
9.	Maharashtra	43	08	05	03	59
10.	NER (Assam, Arunachal Pradesh, Meghalaya, Nizoram, Manipur, Nagaland & Tripura)	24	12	02	04	42
11.	Orissa	18	01	03	01	23
12.	Punjab, Haryana, Himachal Pradesh and Chandigarh	40	09	05	08	62
13.	Rajasthan	25	04	02	04	35
14.	Tamil Nadu, Pondicherry, Andaman & Nicobar	39	06	07	06	58
15.	Uttar Pradesh	96	18	04	04	122
16.	West Bengal & Sikkim	37	07	02	04	50
Total :		532	106	58	58	754

(b) Details of Units of National Cadet Corps in Punjab

	No. of Units
(a) DS Army Boys	— 18
(b) SW Girls	— 05
(c) Air Wing	— 04
(d) Naval Wing	— 02
Total :	— 29

Big Powers' Effort to keep India out from U.N. Council

3116. DR. GOPALRAO VITHALRAO PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that some big powers are making concerted efforts to keep India out of the restructured Security Council;

(b) if so, the special efforts made to thwart the design of big powers and secure a seat for India with the power of veto in the new restructured Security Council;

(c) the efforts being made to enlist the support of NAM Countries in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) and (c) There is no shared view among the permanent members of the Security

Council on the issue of an expanded Security Council needing to include developing countries. India is taking an active part in the discussions on this subject in the Open Ended active part in the discussions on this subject in the Open Ended Working Group of the United Nations General Assembly on the Question of Equitable Representation on and the Increase in the Membership of the Security Council. India has made it clear that any expansion of the Security Council which does not include developing countries in permanent as well as in non-permanent members category would not be acceptable. India has offered to serve as a Permanent Member of the Security Council. India's efforts at the XIth NAM Summit in Cartagena also led to the adoption of a Declaration calling for a substantial increase in the proportion of NAM Member States in the UN Security Council.